

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 535 of 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd.

.....Appellant

Vs.

Hind Tradex Ltd.

.....Respondent

Present :

For Appellant: Mr. Vipul Ganda, Ms. Shreya Jain, Advocates

For Respondents: Mr. Anukul Raj, Advocate

O R D E R

08.07.2019 - Mr. Anukul Raj, Learned counsel for Respondent prays for and is allowed to file reply- affidavit within two weeks. Rejoinder, if any, may be filed by the Appellant along with Vakalatnama within two weeks thereafter.

Post this appeal for 'admission' on **8th August, 2019**.

Until further orders, the Interim Order passed on 17th May, 2019 shall continue.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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